## Unstarred Questions

## Cancellation of accommodation allotted to Kendriya Bhandar

754. PROF. ANIL KUMAR SAHANI: Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) whether Cabinet decision dated 2 January, 1963 regarding setting up of Kendriya Bhandar was communicated to his Ministry by Chief Welfare Officer *vide* his OM No.8/1/63-Welfare Ad. dated 22 January, 1963 saying that for the proper working of each store it is necessary to have a minimum of 500 members in the area;

(b) if so, the reasons for allotting accommodation to Kendriya Bhandar in Chennai and Faridabad where they had no members;

(c) whether Kendriya Bhandar has only 52 members in Mumbai; and

(d) if so, the steps taken to cancel allotment of accommodation allotted to Kendriya Bhandar in Chennai, Mumbai and Faridabad?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Yes, Sir.

(b) At present there is no accommodation with Kendriya Bhandar at Chennai and Faridabad.

(c) Yes, Sir.

(d) Kendriya Bhandar at Mumbai is located in a local shopping centre (Central Government Residential Colony) along with other private shops. At present no general pool accommodation is with Kendriya Bhandar at Chennai and Faridabad.

## Status of schemes under AUWSP in Andhra Pradesh

755. SHRI PALVAI GOVARDHAN REDDY: Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) the details of status each of the seven schemes that are under progress in Andhra Pradesh under Accelerated Urban Water Supply Programme (AUWSP); and

(b) by when the above schemes are going to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) The status of the seven projects available with the Ministry is given in the Statement.

(b) It is the responsibility of the State Government to complete the ongoing schemes.

Status of ongoing schemes under AUWSP					
Sl. No.	Name of Town	Name of the District	Sanctioned Date Month/ year	Project Cost	Expenditure up to September, 2007
1	Vemulawada	Karimnagar	January, 2004	334.64	233.77
2	Bandarulanka	East Godavari	January, 2005	286.07	114.10
3	Badvel	Kadapa	January, 2005	71.73	61.20
4	Nagireddypaili	Kadapa	January, 2005	54.60	24.31
5	Machavaram	East Godavari	January, 2005	269.77	107.13
6	Bugganipally	Kurnool	January, 2005	112.52	41.65
7	Srisailam	Mahaboobnagar	February, 2005	169.78	18.41

Statement

## Cities covered under UIDSSMT/JNNURM schemes in Maharashtra

756. SHRI RAJKUMAR DHOOT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of cities covered under the Urban Infrastructure and Governance-(UIG) component and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in the State of Maharashtra;

(b) the work projects sanctioned and implemented in these cities of the State so far, city-wise;

(c) whether Government propose to include some more cities like Aurangabad under any of the component of JNNURM;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) and (b) Five (5) cities are covered under